

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO. 917 of 1995.

Between

Dated: 22.11.1995.

M.D.Christopher Babu

...

Applicant

And

1. The Sub Divisional Officer, Phones, Nandyal.
2. The Sub Divisional Officer, Telecom, Nandyal.
3. The Telecom District Manager, Kurnool.
4. The Chief General Manager, Telecommunications, A.P.(reptg. Union of India), Hyderabad.

...

Respondents

Counsel for the Applicant

: Sri. C.Suryanarayana

Counsel for the Respondents

: Sri. V.Bhemanna, Addl. CGSC.

CORAM:

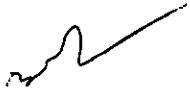
Hon'ble Mr. A.B.Gorthi, Administrative Member

Contd:...2/-

Copy to:-

1. The Sub Divisional Officer, Phones, Nandyal.
2. The Sub Divisional Officer, Telecom, Nandyal.
3. The Telecom District Manager, Kurnool.
4. The Chief General Manager, Telecommunications, A.P. (reptg. Union of India), Hyderabad.
5. One copy to Sri. C.Suryanarayana, advocate, CAT, Hyd.
6. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
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O.A. 917/95.

Dt. of Decision : 22-11-95.

ORDER

1. As per Hon'ble Shri A.B. Gorthi, Member (Admin.)

The facts in this case and the question of law raised herein are somewhat identical to those in OA. No. 916/95 which we have disposed of today separately.

Accordingly, this OA is also disposed of with a direction to the respondents to consider the case of the applicant for his transfer to phones sub-division, Nandyal in his own turn as soon as there is a vacancy in the phones sub-division, Nandyal in the cadre of Lineman.

2. The OA is ordered accordingly. No costs.

*A.B. Gorthi*  
(A.B. Gorthi)-  
Member (Admin.)

Dated : The 22nd Nov. 1995.  
(Dictated in Open Court)

*Abdul*  
By Registrar

con 12--3)-

spr

SA-917195

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

HON'BLE MR. A.B. GORTHI, ADMINISTRATIVE MEMBER.

HON'BLE MR.

JUDICIAL MEMBER.

ORDER/JUDGEMENT:

DATED: 22/11/1995.

M.A./R.A./C.A.NO.

IN

O.A.NO.

917195

T.A.NO.

(W.P.NO.)

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

DISMISSED FOR DEFAULT.

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

\* \* \*

Rsm/-

No Spare copy

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Central Administrative Tribunal  
DESPATCH  
11 DEC 1995 NMF  
HYDERABAD BENCH

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